

SL. No.10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/638/2024, IA (IBC)/784/2024 in CP(IB) No.492/7/HDB/2019
NAME OF THE COMPANY	KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Company Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/638/2024

Present: Ld. Counsel Mr. Allwin Godwin for the Applicant.
None for the Respondent.

At the request of Ld. Counsels for both sides, **matter is adjourned to 22.08.2024.**

IA(IBC)/784/2024

Present: Ld. Counsel Mr. Allwin Godwin for the Applicant.
None for the Respondent.

At the request of Ld. Counsels for both sides, **matter is adjourned to 22.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)